

PROCEEDINGS OF THE DISTRICT JUDGE :: GUNTUR

Present:- Sri A. Hari Haranadha Sarma, B.Sc., LL.M.,
District Judge, Guntur.

DATED: 04-06-2020

Sub:- PUBLIC SERVICES – A.P.J.M.S./A.P.L.G.S – Certain promotions of Office Subordinates to the post of PROCESS SERVER (Category-16) of Amended A.P.J.M.S. Rules, 2019 – Transfers, Postings and deputations – Orders – Issued.

Read:- 1) G.O.Ms.No.76 LAW (L, LA & J-HOME-COURTS.A) Department, dated 15-05-2019.
2) Office note and order dated 03-06-2020.
3) Proceedings of the District Judge, Guntur in Dis No. 1716 Dated:03-06-2020.

** **

ORDER:-

The District Judge, Guntur is pleased to pass the following:

1. The deputation of Smt M. Prabhu Jyothi, Office Subordinate, Principal Junior Civil Judge's Court, Chilakaluripet to work in II Additional Senior Civil Judge's Court, Guntur is hereby cancelled. Further, Smt M. Prabhu Jyothi, is temporarily promoted as Process Server (against Roster Point No.61) carrying time scale of Rs.15,460-47,330 is posted as Process Server, District Court, Guntur in the existing vacancy by keeping her post of Office Subordinate in Principal Junior Civil Judge's Court, Chilakaluripet vacant.

On joining the individual is deputed to work in II Additional Senior Civil Judge's Court, Guntur until further orders and directed to discharge the works entrusted.

2. Smt S. Anitha Devi, Office Subordinate, Senior Civil Judge's Court, Mangalagiri who is temporarily promoted as Process Server (against Roster Point No.62-SC) carrying time scale of Rs. 15,460-47,330 is posted as Process Server, Senior Civil Judge's Court, Mangalagiri in the existing vacancy, by keeping her post of Office Subordinate in Senior Civil Judge's Court, Mangalagiri vacant. On joining the individual is directed to discharge the works entrusted.

3. The deputation of Smt Y. Venkata Subba Lakshmi, Office Subordinate, I Additional District Court, Guntur to work in III Additional District Court, Guntur is hereby cancelled. Further, Smt Y. Venkata Subba Lakshmi is temporarily promoted as Process Server (against Roster Point No.63) carrying time scale of Rs.15,460-47,330 is posted as Process Server, District Court, Guntur in the existing vacancy by keeping her post of Office Subordinate in I Additional District Court, Guntur vacant.

On joining the individual is deputed to work in III Additional District Court, Guntur until further orders and directed to discharge the works entrusted.

4. Sri B. Vasantham, Office Subordinate, I Additional Junior Civil Judge's Court, Tenali who is temporarily promoted as Process Server (against Roster Point No.64) carrying time scale of Rs. 15,460-47,330 is posted as Process Server, XI Additional District Court, Tenali in the existing vacancy, by keeping his post of Office Subordinate in I Additional Junior Civil Judge's Court, Tenali vacant.

On joining the individual is deputed to work in I Additional Junior Civil Judge's Court, Tenali until further orders and directed to discharge the works entrusted.

5. Sri J. Naga Raju, Office Subordinate, Additional Senior Civil Judge's Court, Narasaraopet who is temporarily promoted as Process Server (against Roster Point No.65) carrying time scale of Rs. 15,460-47,330 is posted as Process Server, Principal Senior Civil Judge's Court, Narasaraopet in the existing vacancy, by keeping his post of Office Subordinate in Additional Senior Civil Judge's Court, Narasaraopet vacant.

On joining the individual is deputed to work in Additional Senior Civil Judge's Court, Narasaraopet until further orders and directed to discharge the works entrusted.

6. Smt R. Prasanthi, Office Subordinate, Principal Junior Civil Judge's Court, Mangalagiri who is temporarily promoted as Process Server (against Roster Point No.66-SC-W) carrying time scale of Rs. 15,460-47,330 is posted as Process Server, Principal Junior Civil Judge's Court, Mangalagiri in the existing vacancy, by keeping her post of Office Subordinate in Principal Junior Civil Judge's Court, Mangalagiri vacant. On joining the individual is directed to discharge the works entrusted.

7. The deputation of Sri M. Siva Naga Raju, Office Subordinate, Principal Senior Civil Judge's Court, Tenali to work in XI Additional District Court, Tenali is hereby cancelled. Further, Sri M. Siva Naga Raju is temporarily promoted as Process Server (against Roster Point No.67) carrying time scale of Rs.15,460-47,330 is posted as Process Server, XI Additional District Court, Tenali in the existing vacancy by keeping his post of Office Subordinate in Principal Senior Civil Judge's Court, Tenali vacant. On joining the individual is directed to discharge the works entrusted.

8. The deputation of Sri K. Nageswara Rao, Office Subordinate, District Court, Guntur to work in III Additional Junior Civil Judge's Court, Guntur is hereby cancelled. Further, Sri K. Nageswara Rao is temporarily promoted as Process Server (against Roster Point No.68) carrying time scale of Rs.15,460-47,330 is posted as Process Server, XI Additional District Court, Tenali in the existing vacancy by keeping his post of Office Subordinate in District Court, Guntur vacant.

On joining the individual is deputed to work in III Additional Junior Civil Judge's Court, Guntur, until further orders and directed to discharge the works entrusted.

9. Sri G. Venkata Krishna Bhagavan, Office Subordinate, Junior Civil Judge's Court, Vinukonda who is temporarily promoted as Process Server (against Roster Point No.69) carrying time scale of Rs. 15,460-47,330 is posted as Process Server, Junior Civil Judge's Court, Vinukonda in the existing vacancy, by keeping his post of Office Subordinate in Junior Civil Judge's Court, Vinukonda vacant. On joining the individual is directed to discharge the works entrusted.

10. Sri A. Rajani Kantha Rao, Office Subordinate, Senior Civil Judge's Court, Repalle who is temporarily promoted as Process Server (against Roster Point No.70) carrying time scale of Rs. 15,460-47,330 is posted as Process Server, Senior Civil Judge's Court, Repalle in the existing vacancy, by keeping his post of Office Subordinate in Senior Civil Judge's Court, Repalle vacant. On joining the individual is directed to discharge the works entrusted.

11. Sri D. Raveendra Reddy, Office Subordinate, Senior Civil Judge's Court, Sattenapalli who is temporarily promoted as Process Server (against Roster

Point No.71) carrying time scale of Rs. 15,460-47,330 is posted as Process Server, Senior Civil Judge's Court, Sattenapalli in the existing vacancy, by keeping his post of Office Subordinate in Senior Civil Judge's Court, Sattenapalli vacant. On joining the individual is directed to discharge the works entrusted.

12. Sri K. Raja Babu, Office Subordinate, Principal Junior Civil Judge's Court, Chilakaluripet who is temporarily promoted as Process Server (against Roster Point No.72-SC) carrying time scale of Rs. 15,460-47,330 is posted as Process Server, Principal Junior Civil Judge's Court, Chilakaluripet in the existing vacancy, by keeping his post of Office Subordinate in Principal Junior Civil Judge's Court, Chilakaluripet vacant. On joining the individual is directed to discharge the works entrusted.

13. Smt Z. Bilkin Sulthana, Office Subordinate, III Additional Junior Civil Judge's Court, Guntur who is temporarily promoted as Process Server (against Roster Point No.73) carrying time scale of Rs. 15,460-47,330 is posted as Process Server, District Court, Guntur in the existing vacancy, by keeping her post of Office Subordinate in III Additional Junior Civil Judge's Court, Guntur vacant.

On joining the individual is deputed to work in III Additional Junior Civil Judge's Court, Guntur, until further orders and directed to discharge the works entrusted.

14. The deputation of Sri Nagur Meera Baig, Office Subordinate, IV Additional Senior Civil Judge's Court, Guntur to work in District Court, Guntur is hereby cancelled. Further, Sri Nagur Meera Baig, is temporarily promoted as Process Server (against Roster Point No. 74) carrying time scale of Rs.15,460-47,330 is posted as Process Server, District Court, Guntur in the existing vacancy by keeping his post of Office Subordinate in IV Additional Senior Civil Judge's Court, Guntur vacant. On joining the individual is directed to discharge the works entrusted.

15. Sri V. Dasaradha Rama Raju, Office Subordinate, I Additional Senior Civil Judge's Court, Guntur who is temporarily promoted as Process Server (against Roster Point No.75-ST) carrying time scale of Rs. 15,460-47,330 is posted as Process Server, District Court, Guntur in the existing vacancy, by keeping his post of Office Subordinate in I Additional Senior Civil Judge's Court, Guntur vacant.

On joining the individual is deputed to work in I Additional Senior Civil Judge's Court, Guntur, until further orders and directed to discharge the works entrusted.

16. The deputation of Sri B. Nageswara Rao, Office Subordinate, Junior Civil Judge's Court, Piduguralla to work in X Additional District Court, Gurazala is hereby cancelled. Further, Sri B. Nageswara Rao is temporarily promoted as Process Server (against Roster Point No.76) carrying time scale of Rs.15,460-47,330 is posted as Process Server, X Additional District Court, Gurazala in the existing vacancy by keeping his post of Office Subordinate in Junior Civil Judge's Court, Piduguralla vacant. On joining the individual is directed to discharge the works entrusted.

17. The deputation of Sri P. Raja Gopal, Office Subordinate, IV Additional Junior Civil Judge's Court, Guntur to work in I Additional Junior Civil Judge's Court, Tenali is hereby cancelled. Further, Sri P. Raja Gopal is temporarily promoted as Process Server (against Roster Point No.77-SC) carrying time scale of Rs.15,460-47,330 is posted as Process Server, V Additional District

Court, Guntur in the existing vacancy by keeping his post of Office Subordinate in IV Addl. Junior Civil Judge's Court, Guntur vacant.

On joining the individual is deputed to work in I Additional Junior Civil Judge's Court, Tenali, until further orders and directed to discharge the works entrusted.

18. The deputation of Sri T. Veera Narayana, Office Subordinate, I Additional District Court, Guntur to work in the Court of the Judicial Magistrate of I Class, Railway Court, Guntur is hereby cancelled. Further, Sri T. Veera Narayana is temporarily promoted as Process Server (against Roster Point No.78) carrying time scale of Rs.15,460-47,330 is posted as Process Server, District Court, Guntur in the existing vacancy by keeping his post of Office Subordinate in I Additional District Court, Guntur vacant.

On joining the individual is deputed to work in the Court of the Judicial Magistrate of I Class, Railway Court, Guntur until further orders and directed to discharge the works entrusted.

19. The deputation of Sri A. Venkata Sai Kumar, Office Subordinate, II Additional Junior Civil Judge's Court, Tenali to work in the Special Mobile Court, Guntur is hereby cancelled. Further, Sri A. Venkata Sai Kumar, is temporarily promoted as Process Server (against Roster Point No.79) carrying time scale of Rs.15,460-47,330 is posted as Process Server, XI Additional District Court, Tenali in the existing vacancy by keeping his post of Office Subordinate in II Additional Junior Civil Judge's Court, Tenali vacant.

On joining the individual is deputed to work in the Special Mobile Court, Guntur, until further orders and directed to discharge the works entrusted.

20. The deputation of Sri D. Ankamma Rao, Office Subordinate, Principal Junior Civil Judge's Court, Sattenapalli to work in the III Additional District Court, Guntur is hereby cancelled. Further, Sri D. Ankamma Rao is temporarily promoted as Process Server (against Roster Point No.80) carrying time scale of Rs.15,460-47,330 is posted as Process Server, V Additional District Court, Guntur in the existing vacancy by keeping his post of Office Subordinate in Principal Junior Civil Judge's Court, Sattenapalli vacant.

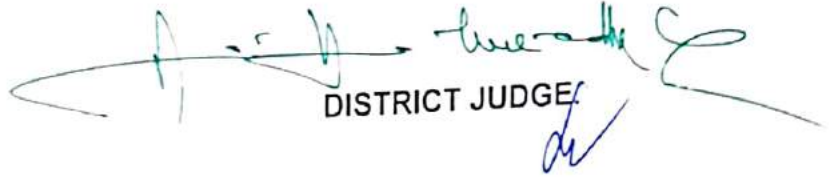
On joining the individual is deputed to work in the III Additional District Court, Guntur, until further orders and directed to discharge the works entrusted.

The Promotions are subject to the following conditions:

1. In view of dearth of employees in the District, the Presiding Officers are requested to utilize the services of the above individuals as per office convenience for smooth functioning of administration.
2. The promotions herein above made are purely on temporary basis and they are liable to be reverted at any time without notice and without assigning any reasons.
3. All the Presiding Officers are requested to relieve the above individuals immediately.
4. The seniority of the individuals at Sl.Nos.1 to 20 is according to the roster points.
5. The above candidates shall join within 15 days from the receipt of these proceedings.
6. The individuals are hereby informed that they shall give **UNDERTAKING** that they are prepared to discharge whatever the duties assigned by the Judicial Officers according to the work exigencies.
7. The performance of the above temporarily promoted employees shall be informed to the District Court by the respective controlling Officers once in three

months and the same will be the basis for regularization and declaration of probation if any in respect of the promotion posts.

8. The promotion given above does not absolve the employees from their liability/accountability in respect of their misconduct if any while functioning in the post prior to promotion.
9. The undertaking letters obtained from the individuals shall be submitted to District Court along with their joining reports by the respective Presiding Officers.


DISTRICT JUDGE

To
The individuals Through proper channel.
The Judicial Officers concerned.

Copy to:

1. The Superintendent, Accounts Section, District Court, Guntur.
2. The District Treasury Officer, Guntur.
3. The Sub-Treasury Officer, Tenali/ Chilakaluripet/ Piduguralla/ Macherla/ Narasaraopet/ Ponnur/ Mangalagiri/ Gurazala./ Vinukonda/ Repalle/Sattenapalli

DISD - 1720
4/6/2020